Declaration of Assets and Liabilities

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

12/2/24

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name (Daughter)	Depe ndant -2 Name	Depen dant-3 Etc. Name
			KUMARI ART	T NEHA KUMARI		
(i)	Cash	10000/-	15000/-	Table Total		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Bank-162199/- PPF- 86976/- NPS-128739/- SAHARA- 28150/- Co-Operative Society-12642/-	Bank- 941362/-	74857/-		
(iii)	Bonds, Debentures and Shares in companies		100			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Home Loan Installment Monthly - 30000/- Home Loan Insurance Installment Monthly - 2400/- LIC Premium Yearly - 27962/-		folkurano serri serri grantaria arang serri serri serri serri serri		
		PLI Premium Yearly - 4500/-	Kongg	dieser Juli 1981		
	Motor Vehicles (details of make, etc.)	BR01BJ6118 Motorcycle Make-2012 BR01FA3590 Motorcycle Make- 2021				
		Gold- 18 gm Rs. 104040/-	Gold- 60 gm Rs. 346800/- Silver- 400 gm. Rs. 30080/-	Gold-10 gm Rs. 57800/- Silver-100 gm. Rs. 7520/-		
ā	Other assets, such as values of claims / nterests			II. kav		

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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependa nt-1 Name	Depend ant-2 Name	Depend ant-3 Name
(i)	Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul) Patrik Land-317 Dismil	101 101 101 101 101 101 101 101 101 101	ing to the		-1:
(ii)	Non-Agricultural Land - Location(S) - Survey number(S) - Extent (Total measurement) - Current market value	Phulkaha (Supaul) Patrik Land-43 Dismil, Pampur Chihut (Patna)- 2.755 Dismil	21.00	92 (1) (2) (3) (4)		a
(iii)	Buildings (Commercial and resdential) - Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value	A STATE OF THE STA				
(iv)	Houses / Apartments, etc Location(S) - Survey /door number(S) - Extent (Total measurement) - Current market value	(i) Residential House Phulkaha, Supaul. (ii) Basudev Maitreyee Palace, Flat No- 215 Super build up area- 1195 sq.ft. East Gola Road, Danapur, Patna. Rs. 44,13,000.'- (Agreement for sale) Under Construction.				
(v)	Other (Such as interest in property)	The second secon			200	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on07.02.2024
(a)	(i) Loans from Banks	SBI, Vidhan Mandal, Patna	2946176/- (Home Loan) 266056/- (Home Loan Insurance)
99	(ii) Loans from financial institutions	No Best	Lakev

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	(iii) Government Dues :		and the contained the
	(a) Dues to departments dealing with government accommodation		with no venture market
	(b) dues to departments dealing with supply of water		th in schepalmer
	(c) dues to departments dealing with supply of electricity		401 - 100 -
	(d) dues to departments dealing with telephones		The man to account to
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 48256/- A.Y-2023-24 ATYPB1133C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return files.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Details

PTS/BLA-1286 GPF/CPF/PRAN No. Gender (M/F) Date of Birth 0 1 6 Class/Group (A/B/C)В Bihar Vidhan Sabha Secretariat Service Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District · . . . Supaul

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bishow Des Biblioker.

Name of Employee: BISHNU DEO BIBHAKAR

Place: PATNA Designation: ASSISTANT SECTION OFFICER

Date: ...08:02:24....Department: BIHAR VIDHAN SABHA SACHIWALYA,

PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4

size white paper with computer typed (single side) in prescribed format.